

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.2405/2000

New Delhi this the 17th day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Anil Kumar Tiwari, Sr.B.C. S/O S.C.Tiwari,
Working with CTE, Northern Railway,
New Delhi. ... Applicant

(None present)

-versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
DRM Office, Northern Railway,
Chelmsford Road, New Delhi.
3. Senior Divisional Commercial Manager,
Northern Railway, Baroda House,
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant and his advocate are absent. We have perused the OA and we find that the applicant is impugning merely a show cause notice at Annexure A-1. Present OA, in the circumstances, has been filed at an interlocutory stage. We are, therefore, not inclined to entertain the same at this interlocutory stage. The same is accordingly rejected. It is, however, clarified that in case final orders adverse to the applicant are passed, he will be at liberty to once again approach this Tribunal.

V.K.Majotra
(V.K.Majotra)

Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

/as/